

SHRI V. K. KRISHNA MENON: The plane had passed out of the vendor's hands by that time. It had become our plane when it was delivered in the U.K. We made our own arrangements to ferry it and the ferrying pilot was an employee for the time being of the Government of India.

SETTING UP OF ADVISORY BOARDS FOR HARIJAN/TRIBAL WELFARE

*328. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of HOME AFFAIRS be pleased to state the names of the States which have set up Advisory Boards for Harijan/Tribal Welfare?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): Advisory Boards/Committees for Harijan Welfare have been set up in all the States and Union Territories except Manipur, Tripura, Andaman and Nicobar Islands and Laccadive, Mini-coy and Amindivi Islands where there is no Harijan problem. Similarly Advisory Boards/Councils for Tribal Welfare have been set up in all the States and Union Territories except UP., Jammu and Kashmir, Delhi and Andaman and Nicobar Islands where there are no Scheduled Tribes.

SHRIMATI SAVITRY DEVI NIGAM: May I know if it has been prescribed in the rules for these Advisory Boards to have sufficient representation for tribal and Harijan people on these Boards?

SHRIMATI VIOLET ALVA: It is not a matter of any principle being laid down. But it is always done to make them as representative as possible.

SHRIMATI SAVITRY DEVI NIGAM: May I know if it is a fact that some of these Boards have not been constituted in a way to give satisfaction to tribal and Harijan people?

SHRIMATI VIOLET ALVA: Most of them—Harijans and tribals—are members.

MR. CHAIRMAN: You are both authorities on Andamans and Nicobar Islands and she has risked her life.

SHRIMATI SAVITRY DEVI NIGAM: May I know if Government has received any representation regarding this very matter that some of the Boards are constituted in a way that Harijans are not very well represented on them?

SHRIMATI VIOLET ALVA: I am not aware of that.

SHRI V. PRASAD RAO: The hon. Deputy Minister has stated that they are made as representative as possible. Am I to understand that by eliminating some of the elected representatives of the tribals, they are making the Boards more representative?

SHRI GOVIND BALLABH PANT: Most of them belong either to the Scheduled Castes or to Scheduled Tribes. They are mostly, I think, nominated Boards, and not elected.

CONSTRUCTION OF INDUSTRIAL ESTATES

*329. SHRI FARIDUL HAQ ANSARI: Will the Minister of FINANCE be pleased to state whether the Planning Commission has made any enquiry about the construction of the six industrial estates in Okhla and other similar estates in the country? If so, what was the result of that enquiry?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): The Team for Building Projects set up by the Committee on Plan Projects is studying the construction aspects of the Industrial Estates and its report is expected shortly.

SHRI FARIDUL HAQ ANSARI: May I know whether this Report contains criticism about the extravagant way in which money has been spent on unproductive buildings?